



A. B. M. S. PARISHAD'S

YASHWANTRAO CHAVAN LAW COLLEGE

Affiliated to Savitribal Phule Pune University, Pune (I. D. No. : PU/PN/LAW/038/[1978])

Recognised by BCI, New Delhi and Reaccredited By NAAC, Bengaluru

Ref. No. : Law/56

Date : 27/01/2020

To,
The Principal/Director/ Head of Department

Sub: Invitation for National Seminar on **"Contemporary Challenges in Consumer Protection"** dated 2nd and 3rd March 2020.

Dear Sir/Madam,

It gives me great pleasure to invite you to participate in the National Seminar on **"Contemporary Challenges in Consumer Protection"** to be held on **2nd and 3rd March 2020** in collaboration with **Center for Consumer Studies** (Indian Institute of Public Administration, New Delhi). I request you to delegate participants to attend the National Seminar and send the papers. Details of the same are as attached herewith. The seminar is open to faculties, professionals, research scholars and students.

Thank you.

Yours faithfully,

SGholap

Dr. Shubhada Gholap
Principal



A NATIONAL SEMINAR ON
“CONTEMPORARY CHALLENGES IN CONSUMER PROTECTION”
2nd and 3rd March 2020

Broad Objectives of the Seminar:

The advent of Globalisation, Liberalisation and Privatisation has paved the ways for number of goods and services entering in India. This has resulted into fresh challenges regarding rights of consumers owing to electronic transactions for goods and services. The defects in goods and deficiencies in services have resulted in anomalies in legal interpretation. Similarly the legislations relating to real estate have brought forth issues which require fresh perspective. Further the misleading advertisements hold the consumers at stake and causes economic and other losses. Hence it is essential to develop sustentative ideas for coping with these critical issues. This seminar is an attempt to have academic discourse and dissemination of valuable information to meet those challenges in the area of protection of consumer rights in present times. The outcome of this seminar will also help policy makers, academicians, students and most important public at large.

The objectives can be summarized as under.

1. To identify the issues causing injustice to consumers in contemporary era.
2. Deliberation on various issues by experts and researchers.
3. Passing of resolution with reference to such issues.
4. Publish research in a proceeding

Seminar Main Theme:

“Contemporary Challenges in Consumer Protection”

Seminar Sub Themes:

- “Consumer Protection in E- Banking”
- “ RERA and Consumer Protection”
- “Consumer Protection in E - Commerce”
- “Puffed up, False and Misleading Advertisement and Consumer Protection”

Call for Paper:

Yashwantrao Chavan Law College invites Original unpublished research papers from Researchers, Academicians, Students, Experts, Practitioners, Executives, Representatives from NGO and other relevant stakeholders.

- The first page should have Title of the paper and Author profile with Contact number and Email-id
 - Words limit up to 3000 words.
 - Heading - Font size 14
 - Contents - Font size 12
 - Footnotes-Font size10
 - Font-Times New Roman
 - Spacing- 1.5 lines
 - Page size - A4
 - Margin - 1 inch each side.
 - Paper by only one Co-author it allowed.
 - Citation: SILC
 - Plagiarism is not allowed and will attract disqualification.
 - **Selected Research Articles will be published in the Seminar Proceedings with ISBN number.**
 - **Registration fees:**
 - a) Faculties / Professionals / Research Scholars:
Paper Presentation: **Rs. 1000/-**
Participation without Paper presentation: **Rs.700/-**
 - b) Students **Rs. 500/-**
 - **Important dates –**
Submission of Abstract: **10th February 2020**
Selection of Abstract for Paper Presentation: **15th February 2020**
Submission of Paper for Paper Presentation: **20th February 2020**
Date of the Seminar: **2nd and 3rd March 2020**
- Payment can be made by cash/ DD drawn on '**Principal, Yashwantrao Chavan Law College**'.
- Paper Presenters and Participants have to arrange their own accommodation.
 - Abstract and Paper should be submitted to: seminar.yclawpune@gmail.com
 - For enquiry:

Prof. Sirsat S.S. - 9975076508 Prof. Wakade R.A. – 9823362047 Dr. Ivare S.R. - 9420195293

Venue: Seminar Hall, Yashwantrao Chavan Law College, Parvati, Pune - 411009.

**A.B.M.S.PARISHAD'S
YASHWANTRAO CHAVAN LAW COLLEGE, PUNE**

**A NATIONAL SEMINAR ON
“CONTEMPORARY CHALLENGES IN CONSUMER PROTECTION”
2nd and 3rd March 2020**

REGISTRATION FORM

1. Name of the Participant : _____
2. Designation of the participant: _____
3. Name of the College/Department/Institute: _____

4. Address for Communication: _____

5. Mobile No. _____ 6. E-mail ID. _____
7. Title of the paper : _____

8. Mode of Payment: DD/Cash : Rs. _____
Name of the Bank: _____
D.D. No.: _____ Date: _____

Signature of Participant